

and October, 1991 to the Union Government for examining the possibility of establishing an Irrigation Development Bank at the National level so as to mobilise additional resources for the irrigation sector. Alternatively, it was proposed by the Government of Karnataka that they should be permitted to float irrigation bonds. For providing financial assistance for projects, the Central Government had examined the possibility of establishing an Irrigation Finance Corporation which was not agreed to by the Planning Commission. Alternatively, a proposal was mooted to provide outlays for special plan assistance to nationally important projects for expediting their completion. However, due to resource constraints, the Planning Commission could not accept the proposal and suggested that the issue of funding for the National Projects be first discussed with the States as the overall national kitty for irrigation sector is not going to change thereby.

Agitation by workers of Food Corporation of India

@ 1643-B. SHRI P. UPENDRA: Will the Minister of FOOD be pleased to state:

(a) whether it is a fact that the Public Distribution System in the country is likely to be paralysed by the agitation of the workers of the Food Corporation of India; and

(b) if so, the steps taken by Government to resolve the dispute and ensure proper functioning of the Public Distribution System?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir.

(b) Does not arise.

Unemployed miners of Kolar Gold Fields

@@ 1643-C. SHRI SUBRAMANIAN SWAMY: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that a large number of miners working in Kolar Gold

Fields in Karnataka have been rendered unemployed due to closer of some mines; and

(b) what steps Government have taken to rehabilitate such workers?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) So far no mine workers have been retrenched in the mines of Bharat Gold Mines Limited at Kolar Gold Fields in Karnataka.

(b) Does not arise.

[The Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE

I. Accounts (1988-89) of the Institutions maintained by the University of Delhi and related papers.

II. Report and Accounts (1989-90) of the Motilal Nehru Regional Engineering College, Allahabad and related papers

III. Report and Accounts (1989-90) of the National Institute of Foundry and Forge Technology, Ranchi and related papers

IV. Report and Accounts (1988-89) of the Rashtriya Sanskrit Sansthan, New and related papers

V. Report and Accounts (1989-90) of the Rashtriya Sanskrit Sansthan, New Delhi and related papers.

VI. Report and Accounts (1990-91) of the Board of Apprenticeship Training (Western Region), Bombay and related papers

VII. Accounts (1988-89 and 1989-90) of the Jamia Millia Islamia, New Delhi and related papers

VIII. Report and Accounts (1989-90) of the Regional Engineering College, Durgapur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE

@@Previously Unstarred Question 1151, transferred from 7th May, 1992.

@@Previously Unstarred Question 1281, transferred from 7th May, 1992.

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) KUMARI MAMATA BANERJEE: Madam on behalf of SHRI ARJUN SINGH I lay on the Table—

I. A copy each (in English and Hindi) of the following papers :—

- (a) Annual Accounts of the Institutions maintained by the University of Delhi, for the year 1988-89 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. LT-2018/92]

II. (a) Annual Report of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1989-90.

- (b) Annual Accounts of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1989-90 and the Audit Report thereon.
- (c) Review by Government on the working of the above College.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-2015/92].

III (a) Annual Report of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1989-90.

- (b) Annual Accounts of the National Institute of Foundry and Forge Technology, Ranchi for the year 1989-90.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-2017/92].

IV. (a) Annual Report of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1988-89.

- (b) Annual Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1988-89 and the Audit Report thereon.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-1819/92].

V. (a) Annual Report of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1989-90.

- (b) Annual Accounts of the Rashtriya Sanskrit Sansthan, New Delhi for the year 1989-90 and the Audit Report thereon.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-2013/92].

VI. (a) Annual Report and Accounts of the Board of Apprenticeship Training (Western Region), Bombay, for the year 1990-91, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-2016/92].

VII. (a) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the years 1988-89 and 1989-90 and the Audit Report thereon, under sub-section (4) of section 28 of the Jamia Millia Islamia Act, 1988.

- (b) Statement giving reasons of the delay in laying the papers mentioned at above. [Placed in Library. See No. LT-1893/92].

VIII. (a) Annual Report of the Regional Engineering College, Durgapur, for the year 1989-90.

- (b) Annual Accounts of the Regional Engineer College, Durgapur, for the year 1989-90, and the Auditors' Report thereon.
- (c) Review by Government on the working of the above College.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-1892/92].